

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.10.2018 (Wednesday)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No 1573 of 2018 in Comp. App. (AT) No. 99 of 2018	Reliance Infratel Limited & Ors. Vs HSBC Daisy Investments (Mauritius) Limited & Ors.	Mahesh Agarwal	Ashish Prasad

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 625 of 2018	Punit Tyagi Vs. Agarwal Sanitations & Anr.	Ranjit Khatri	
3.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	
4.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Ashish Prasad	
5.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur	
6.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 469 of 2018	Ranjit Das & Ors. Vs. MSX Mall Pvt. Ltd. & Anr.	Arvind Kumar Gupta	Sumedha Singh
8.	Comp. App. (AT) (Ins) No. 528 of 2018	Konkola Copper Mines PLC Vs. Stewarts and Lloyds of India Ltd.	Ranjana Roy Gawai	
9.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
10.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors.	A.S. Satish Kumar	

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11.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	Srideepa-R6
12.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva- R2(IRP)
13.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva- R2(IRP)
14.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	

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By Order

1.10.18
Joint Registrar